

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2192
ANSWERED ON:07.12.2005
EXTRADITION OF ALLEGED ACCUSED OF MUMBAI
Adityanath Yogi Shri ;Reddy Shri Mekapati Rajamohan

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) Whether the CBI has succeeded in the extradition of Abu Salem, the alleged main accused in the 1993 Mumbai blasts, from the Government of Portugal;
- (b) if so, the details thereof;
- (c) whether the CBI has given any assurance to the Government of Portugal in this regard;
- (d) if so, the details thereof; and
- (e) the total amount spent on the extradition of the accused.

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a) Yes, Sir.
- (b) The Portuguese authorities permitted extradition of Abu Salem Ansari on 19th October 2005 following an extradition request made by the Government of India in December 2002. He was extradited to India on 10th November, 2005.
- (c) Yes, Sir.
- (d) The Government of the Republic of India provided guarantees to the Portuguese Government according to which Abu Salem Ansari to be extradited to India would not be punished with the death penalty or with a prison term exceeding 25 years. According to the Portuguese Constitution, these guarantees were required before his extradition could be processed.
- (e) The requisite information is being collected and will be made available.